(ii) Annual Report of the Development Council for Art Silk Industry for the year 1966-67, together with the Statement of Accounts for the year 1966-67.

[Placed in Libray. See No. LT-1778/ 68 for (i) and (ii).]

ANNUAL REPORT (1966-67) ON THE WORKING OF THE NATIONAL PRODUCTI-VITY COUNCIL, NEW DELHI

SHRI K. V. RAGHUNATHA REDDY: Sir, I also beg to lay on the Table a copy each of the Annual Report on the working of the National Productivity Council, New Delhi, for the year 1966-67.

[Placed in Library. See No. LT-1910/ 68.]

THE COMPANIES (FEES ON APPLICA-TION) RULES, 1968

SHRI K. V. RAGHUNATHA REDDY: Sir, I also beg to lay on the Table a copy of the Ministry of Industrial Development and Company Affairs (Department of Company Affairs) Notification G. S. R. No. 1485 (in English), dated the 5th August, 1968, publishing the Companies (Fees on Application) Rules, 1968, together with an Explanatory Note thereon, under sub-section (3) of section 642 of the Companies Act, 1956.

[Placed in Library. See No. LT. 1910/ 68.]

MINISTRY OF COMMERCE NOTIFICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Sir, I beg to lay on the Table:—

(a) A copy of the Ministry of Commerce Notification S. O. No. 2718 (in English and Hindi), dated the 23rd July, 1968, publishing the Export (Quality Control and Inspection) Amendment Rules, 1968, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-1779/68.]

(b) A statement showing the reasons for the delay in laying Government Notification G. S. R. No.
619, dated the 14th March 1968,
publishing the Cotton Textile Companies (Management of Undertaking

and Liquidation or Reconstruction) Rules, 1968. [Placed in Library. See No. LT-1912/68.]

(c) A copy each of the following Notifications in (English) of the Ministry of Commerce, issued under the Forward Contracts (Regulation) Act, 1952:---

(i) Notification S. O. No. 2776, dated the 9th August, 1968.

(ii) Notification S. O. No. 2777, dated the 9th August, 1968.

[Placed in Library. See No. LT-1915/68 for (i) and (ii).]

REPORT (FEBRUARY, 1968) OF THE Study Team on the Textile Commissioner's Organisation—Part II

SHRI MOHD. SHAFI QURESHI: Sir, I also beg to lay on the Table the Report (February, 1968) of the Study Team on the Textile Commissioner's Organisation—Part II. [Placed in Library. See No. LT-1915/68.]

PETITION RE. CERTAIN GRIE-VANCES AGAINST THE CONS-TRUCTION OF A DAM ON THE RIVER BEAS PETITION

SHRI M. M. DHARIA (Maharashtra): Mr. Chairman, Sir, with your permission, I beg to present a petition signed by over four hundred petitioners regarding certain grievances arising out of the construction of a dam on the river Beas at village Pong situated in Himachal Pradesh.

Mr. Chairman, Sir, without taking much time, may I..

MR. CHAIRMAN: No statement will be made. You only present the petition.

EXTENSION OF TIME FOR PRE-SENTATION OF THE REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE MOTOR VEHI-CLES (AMENDMENT) BILL, 1965

SHRI M. P. BHARGAVA (Uttar Pradesh): Sir, I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee of Houses on the